

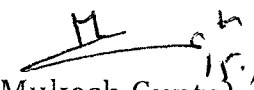
F. No. 01(05)/Circular/CESTAT/2017  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block 2, R. K. Puram, New Delhi-66

Date: 15.01.2021

**Circular**

By Office Memorandum dated 09.11.2020, instruction was issued to list defect cases involving mandatory pre deposit of duty/tax. In this respect the Competent Authority seeks a list of such cases which are not listed so far along with reasons thereof, within one week.

By Order,

  
(Mukesh Gupta)  
Assistant Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, Delhi
2. Dy. Registrar/Asst. Registrar, CESTAT, All Benches
3. Website/ Notice Board